

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:3793  
ANSWERED ON:25.08.2011  
VILLAGE COURTS IN UP  
Rana Shri Jagdish Singh

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Government has received any proposal from the Government of Uttar Pradesh with regard to setting up of village courts in the State;
- (b) if so, the details thereof;
- (c) the latest position of this proposal; and
- (d) the reasons for delay in this regard?

**Answer**

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

(a) & (b) The Government of Uttar Pradesh has requested for establishment of 1132 Gram Nyayalayas with 100% central assistance at a total cost of 452.80 crore with a provision of 15.00 lakh towards recurring expenditure per year per Gram Nyayalaya and ₹25.00 lakh towards non-recurring expenditure per Gram Nyayalaya. Similar requests for enhanced central assistance have also been received from some other States.

(c) & (d) As per the existing scheme, the Government is providing assistance to the States for meeting the non-recurring cost of setting up of Gram Nyayalayas @ ₹ 18.00 lakh per Gram Nyayalaya and recurring cost @ 3.20 lakh per annum per Gram Nyayalaya for the first three years of its operation. Thus it is not possible to consider the proposal under the existing scheme.